

**Collapse of the Scaffolding of S.T.C. Building under construction**

1624. SHRI RAMANAND YADAV: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have instituted an inquiry into the recent collapse of the steel tubular scaffolding of a multi-storeyed building of State Trading Corporation which is under construction on the Tolstoy Marg, Janpath junction in New Delhi;

(b) what are the details of assistance rendered to the victims and their dependents; and

(c) what are the terms of reference of the inquiry?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND IN THE DEPARTMENT OF SUPPLY (SHRI NIHAR RANJAN LASKAR): (a) In order to know the circumstances leading to the incident, Lt. Governor, Delhi has ordered an inquiry under the Commission of Inquiry Act.

(b) The STC has announced an *ex-gratia* payment of Rs. 5000 each to next of the kin of the deceased and Rs. 2500 each to the injured labourers in addition to Rs. 5000 to each deceased and Rs. 1000 to each injured labourer as announced by Lt. Governor, Delhi;

(c) The terms of reference of the Commission of Inquiry are as follows:—

(i) To enquire into the circumstances leading to the above said tragedy resulting in the death of some persons and injuries to several others on 31-1-84 on the Tolstoy Marg—Janpath junction.

(ii) To ascertain if there were any technical faults in the design of the scaffolding which collapsed.

(iii) To determine the extent of the tragedy.

(iv) To fix responsibility for the mishap.

(v) To suggest remedial measures for prevention of such incidents in future.

**Workers Representatives on the Boards of Management in Public Sector Undertakings**

1625. SHRI ERA SEZHIYAN: Will the Minister of FINANCE be pleased to state:

(a) how far the scheme for the appointment of workers' representatives on the Boards of Management in Public Sector undertakings has been implemented;

(b) which are the public sector undertakings wherein no such appointments have yet been made; and

(c) what steps Government have taken to implement this scheme fully?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): (a) to (c) According to the information available with the Bureau of Public Enterprises, there are no workers' representatives on the Boards of Management of public sector undertakings which are under its purview. A scheme of workers' participation has been notified by Government in December, 1983 which provides for workers' participation at the Board level also. The administrative Ministry, Department concerned (in charge of the undertaking) will draw, in consultation with the Department of Labour, a list of undertakings which it considers would be suitable for introduction of this scheme at the Board level.